MONTHLY STATEMENT OF CASES FOR THE MONTH OF SEPTEMBER, 2022 HIGH COURT OF MEGHALAYA

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Name of the State/UT		Opening Ba	alance	Ins	titution du month		Dispo	osal Cases o		Closi	ng balance of the mo	at the end nth		rease or dec cy vis a vis month			osal of case re than five	s which are years old	more	ency of case than five y e end of the	ears old
High Court	CIVIL	CRIMINAL	CIVIL+ CRIMINAL	CIVIL	CRIMINAL.	CIVIL+ CRIMINAL	CIVIL		CIVIL+ CRIMINAL	CIVIL	CRIMINAL	CIVIL+ CRIMINAL	CIVIL	CRIMINAL	CIVIL+ CRIMINAL	CIVIL	CRIMINAL	CIVIL+ CRIMINAL	CIVIL	CRIMINAL	CIVIL+ CRIMINAI
Meghalaya	783	81	864	126	22	148	83	21	104	826	82	908	5.49%	1.23%	5.09%	4	0	4	88	1	89

3(a)	Whether any Statewide/Regional Conference held during the month.	
3(b)	Number of Officers who participated in the said conference	
3(c)	Have any targets been fixed and indicated to the participant Officers, if so, what are the targets?	
4	What is the progress made on those targets district-wise	